National Company Law Tribunal

Allahabad Bench

CP NO. (IB)/89/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: ONLy (Employed (ontributory provident Fund Toust (ONLy (Employed) (ontributory provident Fund SECTION OF THE COMPANIES ACT: U/S

SI. NO.

Name

Designation

Representation

Signature

<u>1.</u>

2.

CP No.(IB)/89/ALD/2017

None for the petitioner/ Financial Creditor. On last occasion i.e on 21st July, 2017, also there was no representation from the petitioner. Therefore, present petition is liable to be dismissed in default and for want of prosecution. Accordingly, same is dismissed.

Date: 02.08.2017

Shri H.P. Chaturvedi (Member (Jugiciai)

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Typed by P.K.Jyoti